

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.201-IA 389 of 2019
in
CP(IB) 137 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Diamond Power Infrastructure Ltd

.....Respondent

Order delivered on 25/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Dhruvin Dossani, Adv. (Proxy)

For the Respondent

: Mr. Dhruvad Vaghani, Adv. a.w. Mr.Rishabh Sethi, Adv.
Mr. Ajiz MK, Adv. Mr. Gaurav Jain, Adv. for Respondent
No. 5

For the CoC

: Ms.Natasha Dhruvan Shah for R-13

ORDER

Last order has not been complied as physical copy has not been placed before us qua chart of the service.

Re-list on- 05.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)